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C.A.No. 430 OF 2000
ITEM No.1

Court No. 7

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA.No.3 in
Civil Appeal No.430/2000

M/S. HINDUSTAN ZINC LTD.

Appellant (s)

VERSUS

COMNR. OF CENTRAL EXCISE, JAIPUR

Respondent (s)

(With Appln(s). for stay)
(With Office Report)

Date : 27/01/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL
HON'BLE MR. JUSTICE P.VENKATARAMA REDDI

For Appellant (s) Mr.A.R.Madhav Rao,Adv.
Mr.Alok Yadav,Adv.
Mr. V. Balachandran,Adv.

For Respondent (s) Mr.Mukul Rohtagi,ASG
Mr.Rajiv Nanda,Adv.
Mr. B. Krishna Prasad,Adv.

UPON hearing counsel the Court made the following
O R D E R

The stay is granted for the further payment of interest.

(USHA BHARDWAJ)
P.S. TO REGISTRAR

(MADHU SAXENA)
COURT MASTER